

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
RAJYA SABHA  
UNSTARRED QUESTION NO. 96  
TO BE ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2024

**ISSUANCE OF LICENSE/CERTIFICATION FOR TRANSPORTING ANIMALS**

96. MS. DOLA SEN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether Government has any criteria in place for allocation of license/certificate for transporting wild animals;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has data on the number of such certificates/licenses issued in 2021-22, 2022-23; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI PARSHOTTAM RUPALA)**

(a) to (b) Yes sir. The permits for transporting wild animals are issued by the Chief Wild Life Warden of the respective State/UT in accordance with the provisions contained in the Wild Life (Protection) Act, 1972.

(c) to (d) The details are not collated at the level of the Central Government.

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